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Dr. A. Kalanidhi]

and Bombay, since the other trains viz. Madras-Dadar Express and Madras-Bombay Mail could not adequately meet the traffic needs of travelling public from Madras and south of Madras. Also parcels for Kerala as well as Madras area have been moving by this train without any interruption. By the present arragements of liking this train with the Bangalore-Bombay Udayan Express at Guntakal, the room for Madras has been considerably reduced.

It will not be out of place to mention that the South Indian population in Bombay is in the order of ten lakhs and was being catered mainly by the Janata Express. The load of the Madras composition has been reduced by about four bogies or in other words 275 to 300 seats. This is a sizable reduction in a train which serves the middle and lower income groups of people. While we are not against a direct train from Bangalore to Bombay, we request that this can be made as an additional service and not by depriving the existing facilities in this part of the country. Ever since the arrangements have been made, people of this part of the country are much agitated and representing to me for the restoration of Madras-Bombay Janata Express.

(ix) Natialonalisation of Swadeshi Cotton Mills

Muzaffarpur): Several thousand textile workers of Kanpur observed a day's utrike yesterday to register their protest against the Government's moves to return to Rajaran Jaipuria the Swadeshi Cotton Mills in Kanpur, Naini, Mau, Rae Bareilly, Pondicherry and Udaipur which had been taken over under the Industrial Development (Regulation) Act, by the Janata Government on April 13, 1978. The strike was also to demand the immediate nationalisation of these mills.

The mills employing about 14,000

workers were taken over because Jaipuria had resorted to blatant mismanagement and defalcation of monics due to the government and to the workers. The mills are now being managed by the National Textiles Corporation.

Making a statement on the takeover of these mills in the Lok Sabha, on April 14, 1978, the then Industry Minister had declared that the units will not be handed over back to the erstwhile management".

The Action Committee of Swadeshsi Mills workers which organised yesterday' strike has served notice on the Government that the workers will resist with all means at their command any move by the government to return these mills to Jaipuria.

The extended period of taken over expires on July 30. The Government cannot be permitted to go back on the assurance it had given to the House. I demand that the government at once announce its intention to nationalise these mills and fulfil the assurance given to the House.

12.48 hrs.

NATIONAL OILSEEDS AND VEGETABLE OILS DEVELOPMENT BOARD BILL—CONTD.

MR. DEPUTY SPEAKER: We will now take up further consideration of the following motion moved by Rao Birendra Singh on the 26th July, 1983, namely:—

"That the Bill to provide for the development under the control of the Union of the oilseeds industry and the vegetable oils Industry and for matters connected therewith, be taken into consideration."

THE MINISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH): I have already moved the motion for consideration last night.